

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7(a)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 2/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018

PETITION NUMBER : CP/53/2017


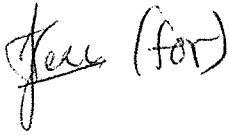




NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD  
RAM CHARAN

NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD  
MEDICI HOLDINGS LTD & PHOTON INFOTECH  
PVT LTD & 7 OTHERS

UNDER SECTION : Rule 11, 241/242, 2(15)&32 of NCLT Rule

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- |    |   |  |   |
|----|---|--|---|
| 1  | VIMATHESA                               | A.C.S. for<br>R-9                                    |  |
| 2  | R. Sankar aarayanan<br>Rajkumar Thabakk | Counsel for<br>Petitioner                            |  |
| 3) | Satish Parasaram<br>Adv.                | Sr. Counsel for<br>R <sub>6</sub> - R <sub>8</sub> . |  |
| 4) | Moorthy<br>Adv                          | Counsel for<br>R <sub>6</sub> - R <sub>8</sub>       |  |
| 5) | Srinath R. Iyengar<br>Adv               | Counsel for<br>R <sub>4</sub> - R <sub>5</sub>       |  |
| 6) | Mallesh<br>CS.                          | for R <sub>9</sub>                                   |  |

7(a)

[IA/210/2018 in CP/53/2017]

ORDER

On having the Petitioner side sought time for substitution of R.6 on the ground that R.6 has merged with R.8, at his request, list this matter on **15.04.2019** for filing an application.

<sup>-sd-</sup>  
(S.VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr